## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 57/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2017

Name of the Company:

Amit Nath

V/s.

Delf Consulting Engineers (India) Pvt. Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankrupcy

Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. ADITYA. R. GUNDECHA ADVOCATE AMITNATH

Mailer

2

## **ORDER**

Learned Advocate Mr. Aditya Gundecha i/b Learned Advocate Mr. Narendra Jain present for operational creditor/ Applicant. None present for Respondent.

Proof of service of notice filed.

For hearing, list the matter on 31.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 28th day of July, 2017.